

Mr. Deputy-Speaker: I understand. If they have not already thought about it it will be treated as a suggestion for action.

Shri H. N. Mukerjee: Let them say 'we have not thought about it'.

Mr. Deputy-Speaker: That is what I understand.

Shri L. N. Mishra: May I know whether there is any controversy about the construction of the barrage?

Shri Hathi: There was no mention of the barrage in the report of the Advisory Committee. So it is not a matter which can be said to be under controversy or not.

Mr. Deputy-Speaker: With regard to the previous question "Whether it is under the contemplation of Government or not", many times questions are put to Ministers whether Government have proposals to invite an expert from U.S.A. or any other country in connection with any particular matter. Likewise it would not have cost the Minister much to rise and say 'we have not thought about it' or 'we do not propose to do so' instead of leaving it unanswered.

Shri S. N. Das: May I know whether Government are aware of the feelings that are running in North Bihar due to the devastations and deaths occurring year by year as a result of the floods of this river, and is Government going to postpone this question year by year?

Shri Hathi: Government is completely aware of the feelings there and is taking all possible action to start this project as early as possible. But it is only after the investigations are over that the Government can know the position.

Shri V. P. Nayar: The hon. Minister stated that the investigations have so far cost Rs. 86 lakhs. Could I know from him the major items of expenditure—the breakup of the figure?

Shri Hathi: Out of the Rs. 86 lakhs spent upto now, about Rs 52 lakhs have been spent on diamond drilling,

boring, tunnelling and excavations of drifts, property surveys, trial load analysis, preparation of models and establishment, etc., which includes Rs. 21 lakhs on surveys.

QUARTERS FOR GOVERNMENT SERVANTS

*1151. **Shri Radha Raman:** (a) Will the Minister of Works, Housing and Supply be pleased to state how many residential quarters were constructed in Delhi during the year 1952-53 for Government servants?

(b) How many of them are (i) for clerks and (ii) for high officials?

(c) Do Government propose to have more of these quarters in the current year?

(d) Is it also under the contemplation of Government to introduce in the near future a scheme of subsidized housing for the increasing population of the cities of Delhi and New Delhi?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) and (b): A statement showing the residential quarters constructed during the year 1952-53 is laid on the Table of the House. The allotment of these quarters to officials, other than those of Class IV, is on the basis of their emoluments and not on the basis of their posts being clerical or non-clerical.

(c) Yes, Sir.

(d) The benefits of the Government of India's Subsidized Industrial Housing Scheme are available to the Delhi State also. Except for this scheme, no other scheme is now under contemplation.

STATEMENT

Quarters constructed during the year 1952-53

For class IV staff,	519
For other officials with pay upto Rs. 499.	576
For those with pay from Rs. 500 to 999.	137
TOTAL	1232

Shri Radha Raman: According to the statement laid on the table of the House, 519 quarters for class IV staff and 576 quarters for officials have been constructed. May I know what was the actual requirement of the Government for these quarters?

Sardar Swaran Singh: I gave the figures on the floor of the House the other day and they are lengthy figures. I would therefore refer the hon. Member to the answer that I gave in the House the other day.

Shri Nanadas: May I know whether all these quarters have been constructed at one place or at four different places for the four different classes of officials?

Sardar Swaran Singh: They have been constructed at different places.

Shri V. P. Nayar: Is it not a fact that high officials transferred to Delhi are able to get accommodation overnight while clerks have to wait for ten years in some cases for their accommodation?

Sardar Swaran Singh: Sir, this is too general a question, and I do not accept the suggestion.

Shri M. D. Ramasami: May I know what action the Government is taking to provide accommodation to those government servants who have not been able to secure quarters so far?

Mr. Deputy-Speaker: They are constructing houses.

Shrimati Renu Chakravarty: Is it a fact that in the quarters of class IV employees no electricity is provided, and even if they want to pay for it and have it they are not allowed to do so?

Sardar Swaran Singh: I would look into it. I presume that electricity has been provided. If it has not been provided I am prepared to look into it.

Kumari Annie Mascarene: May I know whether the percentage of rent recovered from the emoluments of officers and clerks, etc. is a bit too high

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having regard to the cost of living today?

Sardar Swaran Singh: That, Sir, is a question of opinion. I do not think the percentage from the pay that is deducted by way of rent can be regarded as high.

WRITTEN ANSWERS TO QUESTIONS LIGHT MUSIC UNITS

*1138. **Prof. D. C. Sharma:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the names of stations where production units have been set up for creating light music of acceptable quality; and

(b) the progress, if any, made by these units?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Production Units for creating light music have been set up at Delhi, Bombay and Lucknow/Allahabad Stations of All India Radio.

(b) The production of songs has begun and all the units expect to reach their normal output capacity very soon.

NATIONAL PROGRAMME TALKS

*1139. **Prof. D. C. Sharma:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the steps taken to implement the national programme of talks and broadcasts of lectures by eminent personalities; and

(b) whether some eminent personality has been selected to deliver "Patel Lectures" this year?

The Minister of Information and Broadcasting (Dr. Keskar): (a) The National Programme of talks was inaugurated on 29th April, 1953. A statement giving the talks already delivered and proposed to be delivered in this series is laid on the Table of the House. [See Appendix V, annexure No. 56].

(b) A proposal to introduce a series of broadcasts under the title of "Patel Lectures" by eminent personalities is under consideration.